

(b) In the past few years, the construction of bio-gas plants has been as under:—

| Year | No. of plant |
|-------------------|--------------|
| 1974-75 | 10710 |
| 1975-76 | 14322 |
| 1976-77 | 14228 |
| 1977-78 | 16261 |
| 1978-79 | 14756 |
| 1979-80 | 15506 |

(c) and (d). Yes, Sir. The proposed project on Bio-Gas Development is intended to be an attempt for setting up of larger number of bio-gas plants in the country.

दिल्ली में दुकानों/स्टालों का आवंटन

1123. श्री निहाल सिंह : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) नई दिल्ली नगर पालिका, दिल्ली नगर निगम और दिल्ली विकास प्राधिकरण ने 1978 से 15 जुलाई, 1981 तक की अवधि में कितने मकान, दुकान और स्टाल आवंटित किए ; और

(ख) उन भूतपूर्व सैनिक के नाम, पदनाम और उनकी सेवा निवृत्ति की तिथियां क्या है जिन्हें उनका आवंटन किया गया ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह): (क) और (ख) यह सूचना एकत्र की जा रही है और संभा पटल पर रख दी जाएगी।

Levy sugar

1124. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) the consumption and quota of levy sugar allotted by the Central Government each State from various sugar factories from January to June, 1981 (month-wise);

(b) whether most of the State Governments have not been lifting their regular monthly levy sugar quota from April to July, 1981 if so, which are the States and the quantity of levy sugar lifted by each State against their allotment (month-wise);

(c) whether some States particularly Rajasthan and Madhya Pradesh have appointed private agencies as their Transporting Agents to lift levy sugar from sugar mills to State;

(d) whether these private agencies have been lifting sugar levy quota after two or three months; if so, the reasons therefor;

(e) what action Government have taken in this regard; and

(f) the steps Government have taken to check blackmarketing in the supply of levy sugar and to ensure its availability immediately to the fair price shops for supply to the consumers?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) A statement showing the monthly levy sugar quotas of the States for supply by the factories is attached. Actual consumption figures are not available.

(b) In respect of 12 States and Union Territories, namely, Assam, Bihar, Madhya Pradesh, Meghalaya, Mizoram, Orissa West Bengal, Chandigarh (U.T.) Delhi, Jammu and